NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH COURT-II

17. IA 1665/2020INC.P.(IB)-4258(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2021

NAME OF THE PARTIES: - Suman Construction (Chembur) and Anr

V/s

Dewan Housing Finance Corporation Limited

Section 227(2), 239 of IBC

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Yash Anand appeared for the Applicant Suman Construction (Chembur) and Anr and Ld. Counsel Mr. Rohan Rajadhyaksha appeared for the Administration/Respondent. It appears that pleadings ought to be completed. Both the Counsels have been directed to complete the pleadings well before the next date of hearing. List the matter on 9th February 2021.

Sd/-RAVIKUMAR DURAISAMY Member (Technical) Sd/-H.P. CHATURVEDI Member (Judicial)

Dated this the 12^{th} day of Jan 2021 ANKIT